

30/10/00
CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH

GUWAHATI-05

MP-151/96 addressheet pg-1

(DESTRUCTION OF RECORD RULES, 1990)

Disposed Date - 8/10/96

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O.A/T.A No. 114/96

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E.P/M.A No. 151/96

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SECTION OFFICER (Judl.)

CHNO. 114/96

MP No.

RA No.

CP No.

(A)

(A)

(A)

Shri Pandit Kr. Debka & Ors. APPLICANT(S)

versus
Union of India & Ors. RESPONDENT(S)

Mr. K.H. Choudhury, Advocate for the applicant.
" Shekha Muktar.

Mr. M.K. Choudhury, Rly Advocate for the Respondents.

Office Notes

Date

Court's Orders

This application is in
form and within time
C. F. of Rs. 50/-
deposited vide
IPO/PP No 346348
Dated 28.6.96

1/c *X/2096*
Dy. Registrar, 17/7/96

5.7.96

Learned counsel Mr K.H. Choudhury
for the applicants moves this
application. None for the respondents.

Issue notice on the respondents by
registered post to show cause as to why
this application should not be admitted
and reliefs be granted. Returnable on
19.7.96.

List for consideration of show
cause and admission on 19.7.96.

8.7.96

3. Notices issued to
the all respects
vide D. No. 2035 dt
10.7.96.

pg

19.7.96

Learned counsel Mr S. Muktar
for the applicants. None for the
respondents.

Show cause has not been sub-
mitted. Service report awaited.

List on 2.8.96 for show cause
and consideration of admission.

Boor

Service Reports are still awaited

1/8/7 22.7.96

1) Service Reports are still awaited.
2) Show cause has not been
filed.

pg

19.7.

6
Member

2/8/8

(2)

2.8.96 Mr K.H.Choudhury for the applicant.
None for the respondents.

Show cause has ~~not~~ been submitted.
Heard Mr Choudhury for admission. Application is admitted. Issue notice on the respondents by Registered Post. Written statement within six weeks.

List for written statement and further orders on 16.9.96.

To be placed before Division Bench.

60
Member

pg

2.8.96

16-9-96

Mr. S. Muktar ~~far~~ counsel for the applicant. None for the respondents.
No written statement has been submitted.

List for written statement and further order on 8-10-96.

60
Member

lm

*MV
16/9*

8.10.96

Learned counsel Mr. K.A. Choudhury alongwith learned counsel Mr. S. Muktar for the applicant.

None for the respondents.

List for written statement and further order on 20.11.1996.

Vide order of today in M.P. No. 151/96, Interim Order has been issued. Copy of the order in M.P. 151/96 be placed on the records of this O.A.

60
Member

trd
*MV
9/10*

3

3

1) Notice duly served on 20.11.96
Respondent No 1 a, b, c;

Mr. S.Muktar for the applicants.

Mr. M.K.Choudhury for the respondents.

2) Written statement has not been submitted.

List for written statement and further orders on 5.12.1996.

6/12

6/12
Member

trd
M/20/11

1) Notice duly served on Respondent No 1, a,b,c,

5.12.96

Mr. S.Muktar for the applicants.

Mr. M.K.Choudhury for the respondents.

Written statement has not been submitted.

Adjourned for written statement and further orders on 18.12.96 as submitted by Mr. Choudhury.

6/12

6/12
Member

trd
M/6/12

Written statement has not been submitted.

18.12.96

Mr. S.K. Muktar for the applicants.

None for the respondents.

Written statement has not been submitted.

List for written statement and further orders on 6.1.1997.

6/12

6/12
Member

trd,
M/18/12

28-1-97
1) Notice duly served on a,b,
and c except d,e
and f.

6.1.97

Mr. S.Muktar for the applicant. None for the respondents.

Written statement has not been submitted. List for written statement and further orders on 29.1.97.

2) Written statement has not been submitted.

M/28/1

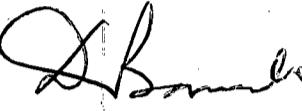
6/12
Member

J
O.A. 114/96

29.1.97 Mr S.Muktar for the applicant present. Mr M.K.Choudhury for the respondents prays for one week time to file written statement. One week time allowed as last chance for filing written statement.

List on 30.1.1997 for written statement and further orders.

6
Member


Vice-Chairman

pg

30.1.97 Mr. Sheikh Muktar, appearing on behalf of the applicant, submits that the applicant wants to withdraw the case and accordingly he prays for withdrawal of the application. Prayer allowed. The case is dismissed on withdrawal.

Mr. Sheikh Muktar further submits that he may be permitted to submit application in appropriate forum. He may file any application if he is so advised as per the provisions of law.

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Member


Vice-Chairman

nk m

M
6/2

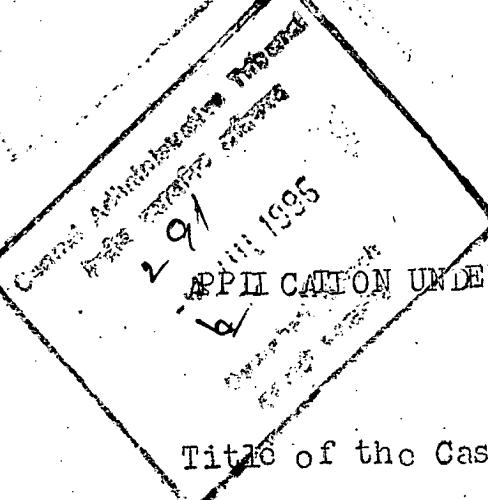
6.2.97
Copy of the order
issued to the L/Adrods
of its parties vide
D.NO. 135-136 d, 6.2.97

sh
gr

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APPENDIX - A

FORM - 1



APPLICATION UNDER SECTION 19 OF THE ADMINISTRATIVE
TRIBUNALS ACT, 1985

Title of the Case :- Original Application No. 114 of 1996

I N D E X

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5.	Annexure - C . Appeal dated 18.9.95	17 to 18

Sri Badip Kr Deka

Signature of the applicant

For use in Tribunal's Office

Date of filing	1-7-96
of	
Date of receipt	
by post	By Hand
Registration No.	OA 114/96
Signature	<u>M. Samoo</u>
	1-7-96
for Registrar	

X

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH : GUWAHATI

Filed by the applicant
Bench - Sheikh Nuruzz
Advocate -
1-7-96

BETWEEN

Pradip Kumar Deka & Ors Applicant

AND

Union of India & Ors Respondents

DETAILS OF APPLICATION:

1. PARTI CULARS OF THE APPLICANT

A. i) Name of the Applicant : Sri Pradip Kumar Deka
ii) Name of the Father : Sri Udai Deka
iii) Age of the applicant : 24 years
iv) Designation and particulars of office (Name and station) in which : Does not arise employed, or was last employed before ceasing to be in service
v) Office Address : Does not arise
vi) Address for service of notices : Quarter No. 116(A), East Gota Nagar, Maligaon, P.S. Jalukbari, Guwahati, District - Kamrup, Assam - 781011

B. i) Name of the Applicant : Sri Rajesh Basumatary
ii) Name of the Father : Late Biren Basumatary
iii) Age of the applicant : 22 years
iv) Designation and particulars of office (name and station) in which : Does not arise employed, or was last employed before ceasing to be in service
v) Office Address : Does not arise
vi) Address for service of notices : Vill-Besorgaon, P.O. Makra Patkiguri via Boro Bazar, P.S. Bijni, Dist-Bongaigaon, Assam - 783390

Sri Pradip K. Deka.

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C. i) Name of the applicant : Sri N. C. Rao

ii) Name of the Father : Mr. N. Gurul

iii) Age of the applicant : 21 yrs

iv) Designation and particulars of Office (Name and Station) in which employed, or was last employed before ceasing to be in service : Does not arise

v) Office Address : Does not arise

vi) Address for service of notices : Quarter No. 127(A)
Central Gota Nagar,
Maligaon P.O.
P.S. Jalukbari,
Dist- Kamrup, Assam
Pin - 781 011

2. PARTICULARS OF THE RESPONDENTS:

i) Name of the Respondent: (a) Union of India
Represented by the Secretary to the Govt of India,
Ministry of Railway, Rail Bhawan, New Delhi.
(b) Indian Railway
Board (through the
Chairman, Indian
Railway Board,
Railway Bhawan,
New Delhi)

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Sri Badip Kr. Deka

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: (c) North East Frontier Railway,
(Through General Manager,
N.F. Railway, Head Quarter,
Maligaon, Assam - 781 011)

: (d) The Director General of Police,
Railway Protection Force,
New Delhi

: (e) The Senior Divisional Security
Commissioner, Howrah - II,
Eastern Railway, Calcutta,
West Bengal.

: (f) The Chief Security Commissioner,
North East Frontier Railway,
Maligaon, Dist - Karup
Assam - 781 011

ii) Name of the : Does not arise
Father

iii) age of the : Does not arise
Respondents

iv) Designation
and particulars
of office (Name
and station) in
which employed : Does not arise

v) Office Address: as stated in (i) above

vi) Address for ser- : As stated in (i) above
vice of notices
(

3. PARTICULARS OF THE ORDER AGAINST WHICH
APPLICATION IS MADE : Does not arise

4. SUBJECT IN BRIEF:

In pursuance of the advertisement by North East Frontier Railway published in the Assam Tribune dated 17.6.94, the applicants applied for the post of Sub-Inspector (Fire) and appeared in the written test on 20.11.94 as per call letters. But till date results of the same have not been declared while the results of the other categories (written test held on 20.11.94) have already been declared and the selected persons are already recruited.

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5. JURISDICTION OF THE TRIBUNAL:

The applicants declare that the subject matter of the case is within the jurisdiction of the Tribunal.

6. LIMITATION :

The applicants further declare that the application is within the limitation prescribed in Section 21 of the Administrative Tribunal Act, 1985.

7. FACTS OF THE CASE:

I) That the Applicants are citizens of India.

The applicants have filed this application jointly because their grievance, cause of action and the interests in filing the application are same and the remedy sought for is also exactly same.

II) That the North East Frontier Railway published an advertisement in 'The Assam Tribune' dated 17.6.94 for recruitment of Inspector/Prosecution Grade-II, Sub Inspector/Executive Branch, Sub-Inspector/Fire Branch & Sub-Inspector/Prosecution Branch in the Railway Protection Force. In the said advertisement dated 17.6.94 the eligibility conditions for the post of Sub-Inspector/Fire was mentioned as "For Sub Inspector/Fire service Branch ; Must have passed intermediate with Science and Sub-Officers Course or its equivalent diploma in Science or Fire Fighting. Those who have passed Intermediate Science may also apply.

If they are selected they will have to pass Sub-Officers Course before they are finally appointed as Sub-Inspector (Fire). The number of vacancies for the post of Sub-Inspector/Fire was 50.

A copy of the advertisement A dated 17.6.94 is annexed herewith and marked as Annexure - A

III) That the applicants No. A, B and C have passed their Intermediate Science (Higher Secondary) Examination from Assam Higher Secondary Education Council in 1989, 1993 and 1992 respectively and as such all the applicants are duly qualified and eligible to be recruited/appointed as Sub-Inspector/Fire in the Railway Protection Force, North East Frontier Railway (hereinafter referred to as 'N.F. Railway'). The applicants accordingly applied for the post of Sub-Inspector/Fire in the Railway Protection Force (hereinafter referred to as 'R.P.F') under N.F. Railway as they have passed Intermediate Science.

IV) That the Respondents/authorities on receipt of their application and having found them eligible for the post of Sub-Inspector/Fire, sent call letters directing the applicants to appear in a written test to be held on 20.11.94. The applicants accordingly prepared for the same and appeared in the said written test held on 20.11.94 and ~~performed~~ performed well.

In the written test the Roll Nos. of the applicants No. A, B and C were 511037, 512028 and 511145 respectively. The authority took back the call letters of the applicants on the date of the written test.

V) That the applicants have been eagerly waiting for the results of the said written test held on 20.11.94 as they performed well, but surprisingly the Respondents have not yet declared the results of the said written test for the reasons best known to them only. The applicants categorically state that in the mean time the Chief Security Commissioner N.E. Railway, Maligaon, Guwahati - 781011 the Respondent No. (f), declared/published the results of the Sub-Inspector RPF/RPSF (Executive) in 'The Assam Tribune' dated 7.9.95, the advertisement of which was also given in the same advertisement dated 17.6.94 and the written test was also held on the same date i.e. 20.11.94. As per the results dated 7.9.95 the selected candidates have already been recruited and now they are under going training.

Copy of the result sheet
published on 7.9.95 is
annexed hereto as Annexure - B.

VI) That the applicants immediately approached the Chief Security Commissioner, the Respondent No. (f), to know when the results of the written test in which the applicants appeared would be declared as the results of other category/branch the written test for which also held on the same date with the branch in which the applicants appeared, the Respondent No. (f) did not say anything. Then the applicants with some other candidates who appeared in the written test for the post of Sub-Inspector/Fire under RPF, N.F. Railway, on 18.9.95 submitted an appeal to the Director General of Police (R.P.F.), New Delhi, the Respondent No. (d) giving copies to Respondent Nos. (c), (e) and (f) and the same was duly received by the Respondents. In the said appeal the applicants have prayed to let them know whether the results of the Sub-Inspector (Fire), R.P.F., N.F. Railway have been declared already and if not the reason behind such delay in declaring the results of the same as because the results of written test of Sub-Inspector (Executive), RPF, N.F. Railway of which the examination was also held on the same date with the Sub-Inspector (Fire) and even the results of Sub-Inspector (Fire) in other Railways have been declared. But till date nothing has been done.

A copy of the said appeal dated 18.9.95 is annexed hereto as Annexure - C.

Sri Pradip Kr. Adka.

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VII) That till today the applicants have submitted innumerable representations to the authorities and have also personally approached the concerned authorities and run from pillar to post for declaration of the results of the written test for Sub-Inspector(Fire) RPF, N.F. Railway held on 20.11.94 but the respondents have done nothing to declare the results of the same till date and having no alternative the applicants have approached the Hon'ble Tribunal for redressal of their genuine grievances. The applicants crave leave of this Hon'ble Tribunal to refer to ~~and~~ rely upon the representations filed by the applicants at the time of hearing of the case.

VIII) That the applicants have come to know that the results of the written test held on 20.11.94 for the post of Sub-Inspector (Fire), RPF, N.F. Railway is already prepared but not yet declared. The applicants apprehend that the Respondents have not declared the results of the written test for the post of Sub-Inspector (Fire), R.P.F., N.F. Railway, intentionally with vested interest just to accommodate and appoint some persons of their own choice by back door policy frustrating the entire selection process, including the written test held on 20.11.94 for the post of Sub-Inspector (Fire), R.P.F., N.F. Railway and as such the said action of the Respondents is illegal, improper, unjust, unreasonable, malice in law as well as malice in facts, vitiated by bias and malafide and the the same has been done in colourable exercise of power

Sri Pradip Kr Deka.

for collateral purposes and violative of Articles 14, 19(1)(g), 21 and 43 of the Constitution of India and for the same the interference of this Hon'ble Tribunal is required for the ends of justice.

IX) That the 50 vacancies/posts of Sub-Inspector(Fire) R.P.F., N.F. Railway, which were advertised on 17.6.94 and written test held on 20.11.94 in which the applicants appeared are still lying vacant. The applicants are eagerly waiting and expecting to be selected for recruitment to the post of Sub-Inspector (Fire), R.P.F., N.F. Railway, as they performed well in the written test and such expectation of the applicants is just and legitimate. The applicants are still unemployed and the non-declaration of the results of the written test for the post of Sub-Inspector (Fire) for which the applicants have appeared, has virtually blocked the employment as they are still awaiting results of the said written test.

X) That the applicants humbly state that the Respondents are not declaring the results of the written test held on 20.11.94 for the post of Sub-Inspector (FIRE), RPF, N.F Railway, with oblique motive by taking irrelevant and extraneous considerations by overlooking the relevant considerations just to frustrate the entire selection process including the written test just to accommodate and appoint some blue eyed persons. There can be

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no just and reasonable ground for non declaration of the results of the aforesaid examination because the results of examinations for other categories of Sub-Inspectors, RPF, N.F. Railway, held on the same date have been already declared and the selected persons are already recruited and now they are undergoing training, and also the results of written tests held for the post of Sub-Inspector (Fire) in other Railways have been declared. And as such the action of the Respondents in not declaring the results of the written test held on 20.11.94 for the post of Sub-Inspector (Fire) RPF, N.F. Railway, cannot be allowed to be implemented as the said action is illegal, unjust, biased, unreasonable, improper, capricious and violative of the Articles 14, 19(1)(g), 21 and 43 of the Constitution of India.

XI) That the applicants humbly submit that the applicants have come to know that the results of the written test held on 20.11.94 for the post of Sub-Inspector (Fire), R.P.F., N.F. Railway is already prepared but not yet declared. The applicants apprehend that the Respondents have not declared the results of the written test for the post of Sub-Inspector (Fire), RPF, N.F. Railway, intentionally with vested interest just to accommodate and appoint some persons of their own choice by back door policy frustrating the entire selection process, including the written test

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Sri Pandey vs. Adka.

held on 20.11.94 for the post of Sub-Inspector (Fire), RPF, N.F. Railway and as such the said action of the Respondents is illegal, improper, unjust, unreasonable, malice in law as well as malice in facts, vitiated by bias and malafide and the same has been done in colourable exercise of power for collateral purpose and violative of Article 14, 19(1)(g), 21 and 43 of the Constitution of India and for the same the interference of this Hon'ble Tribunal is required for the ends of justice.

8. DETAILS OF THE REMEDIES EXHAUSTED :

The applicants declare that they have availed all the remedies available to them by way submitting appeal dated 18.9.95 (Annexure-B), many other representations and the applicants even approached the concerned Respondents in May and June, 1996.

9. MATTERS NOT PREVIOUSLY FILED OR PENDING WITH ANY OTHER COURT:

The applicants further declare that they had not previously filed any application, writ petition or suit regarding the matter in respect of which this application has been made, before any Court of Law or any other authority or any other Bench of the Tribunal and nor any such application, writ petition or suit is pending before any of them.

10. RELIEF SOUGHT:

In view of the facts mentioned in paras above, the applicants pray for the following relief:-

(A) That Respondents may be given a direction to declare and announce the results of the written test held on 20.11.94 for the post of Sub-Inspector (Fire), R.P.F., N.F. Railway immediately, because the Respondents have intentionally not declared the results of the aforesaid written test just to accommodate and recruit some persons of their own choice by frustrating the entire selection process including the written test and also the results of the written tests held on the same date for other categories of posts under R.P.F., N.F. Railway have already been declared and recruitment made therewith.

(B) To complete the recruitment process for the post of Sub-Inspector (Fire), R.P.F., N.F. Railway, after declaration of results of the written test held on 20.11.94 for the said post.

11. PARTI CULARS OF THE POST ORDER IN RESPECT OF THE
APPLICATION FEE:

- 1) Number of Indian Postal Order : 8 09 346348
- 2) Name of the Issuing Post Office : Guwahati Head Post Office
- 3) Date of Issue of Postal Order : 28-6-96
- 4) Post office at which payable : Guwahati Head Post Office

12. LIST OF ENCLOSURES :

ANNEXURE

1. Advertisement dated 17.6.94
2. Result sheet dated 7.9.95
3. Appeal dated 18.9.95

A

B

B

..... verification

Sri Pradeep Deo Deka

VERIFICATION

I, Pradip Kumar Deka, son of Sri Udai Deka, aged about 24 years, unemployed youth, resident of Quarter No. 116(A) East Gota Nagar, Maligaon, P.S.-Jalukbari, Dist- Karup, Assam - 781011, do hereby verify that I am the applicant No. 1 and the contents of paragraphs 7(I), 7(iv) to 7(x), 8 and 9

are true to my personal knowledge and paragraphs 7(II) and 7(III)

are believed to be true on legal advice and that I have not suppressed any material fact.

Dated : 1-7-96

Place : Guwahati

Sri Pradip K. Deka,

Signature of the applicant

avour of the undersigned in Treasury/ Scheduled Bank of India towards earnest money and is to submit the RECEIPT CHALLAN/ DEPOSIT AT RECEIPT along with the tender (Earnest money in the form of Bank Guarantee is not acceptable). The tender of the contractor's who do not deposit earnest money in this manner will be summarily rejected.

The tender forms will be sold on submission of documentary proof ITCC PTCC & STCC of current validity and documentary proof of registration of enlistment in requesting category stating serial number and Certificate regarding experience. Any application received without valid documentary evidences as stated above will not be entertained.

Application for issuing tender forms will be received on all working days upto 1.00 pm on 27.6.94. The conditions & tender forms can be had from this office upto 28.6.94 on all working days upto 1.00 pm at the cost of Rs 20/- (Rupees

twenty) only each non-refundable.

The acceptance of tender will be rest with the Executive Engineer, who does not bind himself to accept the lowest tender and reserves the right to accept or reject any or all the tenders received either in full or part at this discretion without assigning any reason thereof.

All tenders in which any of the prescribed conditions are not fulfilled or are incomplete in any respect are liable to be rejected.

N.B. Tenderer should have permanent offices at New Bongaigaon, Guwahati, Pandu, Dharmanagar and Agartala to get instant informations regarding despatch and clearance, materials & address of above mentioned office should be indicated while applying for tender form without which no tender form will be issued.

(P.C. Bhattacherjee)
Executive Engineer,
PWD, Stores Division,
Arundhutinagar, Tripura West
G/TN/850/1

RAILWAY NOTICE

NORTH EAST FRONTIER RAILWAY



RAILWAY PROTECTION FORCE

RECRUITMENT OF INSPECTOR/ PROSECUTION GRADE-II, SUB INSPECTOR/ EXECUTIVE BRANCH, SUB INSPECTOR/ FIRE BRANCH & SUB INSPECTOR/ PROSECUTION BRANCH

Applications are invited from the MALE eligible candidates for filling up the posts of Inspector (Prosecution) Grade-II, Sub Inspector (Executive), Sub Inspector (Fire) and Sub Inspector (Prosecution) in Railway Protection Force/ Railway Protection Special Force. These posts will be filled up through a process of recruitment in accordance with instructions spelt out in the following paras :

2. Vacancies :

Inspector/ Prosecution Grade-II	17	Due reservation
Sub Inspector/ Executive	500	For SC, ST, OBC
Sub Inspector/ Fire	50	and ex. Servicemen
Sub Inspector/ Prosecution	15	will be ensured.

(Vacancies are subject to change)

Scale of Pay: Inspector (Prosecution) Grade-II: 1640-60-2600-EB-75-2900, Sub Inspector (Executive), Sub Inspector (Fire), Sub Inspector (Prosecution): Rs. 1400-40-1800-EB-60-2300.

In addition to above allowances such as DA, Interim relief, HRA, CCA etc. as admissible under the rules.

3. Eligibility conditions :

A. Educational Qualification :

i) For Inspector (Prosecution) Grade-II : (a) Bachelors Degree in Law and above (b) 5 years standing as an Advocate.

ii) For Sub Inspector (Executive) Branch: Must possess a Bachelor Degree or equivalent from a recognized University.

iii) For Sub Inspector/ Fire Service Branch: Must have passed Intermediate with Science and Sub Officers Course or its equivalent diploma in Science or Fire Fighting. Those who have passed Intermediate Science may also apply. If they are selected they will have to pass Sub Officers Course before they are finally appointed as Sub Inspector (Fire).

iv) For Sub Inspector (Prosecution) : (a) Bachelors Degree in Law and above (b) 2 years standing as an Advocate.

B. Age : (As on 1-6-94)

i) Inspector (Prosecution) Grade-II — not more than 32 years.

ii) Sub Inspector/ Executive & Sub Inspector/ Fire — the lower and upper age limits are 20 and 26 years respectively.

iii) Sub Inspector (Prosecution) — not more than 30 years.

Relaxation in the upper age limit will be 5 years in the case

will be on the basis of physical measurement, written test and interview.

Sub Inspector (Prosecution Branch) — selection will be on the basis of physical measurement, written test and interview.

b) Sub Inspector (Executive & Fire Service Branch) — selection will be on the basis of physical Efficiency Test, Written test and Interview.

Candidates who satisfy the educational and physical standard would be eligible to appear in physical Efficiency Test, Written Test & Interview. Physical Efficiency Test for Sub Inspector (Executive & Fire) will be as under :

Name of the event Standard

a) High Jump 3 ft. 6 "

b) Broad Jump 12 ft.

c) Shot Put 20 Ft.

100 mtrs. race 14 sec.

1500 mtrs. race 6 minutes.

Candidates who fail to qualify in 3 out of 5 events will not be eligible for written test. Those who qualify will be put through written test in General Knowledge, English and Essay.

a) General knowledge : The paper will be of objective type. Questions will be asked on past/ current affairs, English, History, Geography, Hindi, Mathematics and Science. Duration : one hour. Total marks : 100.

b) General English : Questions will be set on Grammer, Precise writing, correction of sentences, annotation of selected paragraphs/ poems etc. Duration : one hour; Maximum marks : 50.

c) Essay: Essay can be written either in English or in Hindi in 300 words. Duration : one hour. Maximum marks : 50.

Minimum qualifying marks in written test will be 40%. Inspector (Prosecution) Grade-II and Sub Inspector (Prosecution) who fulfil the physical measurements will be called for written examination which will be of

a) law and procedure. Maximum marks will be 50.

b) Academic record and outstanding performance in legal profession will carry 30 marks.

c) Viva-voce/ Interview, there will be 20 marks.

The qualifying marks for SC/ST candidates is 60% and general candidates 60% in all subjects separately. For viva-voce/ Interview the candidates will be called at any of the places mentioned below. The date, time and place will be notified to them through call letters :

Bombay, Madras, Calcutta, New Delhi, Guwahati, Hyderabad, Lucknow, Nagpur, Bangalore.

6. Training & Stipend :

Sub Inspector/ Executive : The candidates selected are required to undergo training at JR/ RPF Academy, Lucknow for 11 months. During this period the trainees will be paid Rs 1400/- per month plus DA as admissible under the rules from time to time.

Inspector/ Prosecution Grade-II, Sub Inspector/ Fire & Sub Inspector/ Prosecution are required to undergo training as an when directed by the administration after joining.

7. How to apply :

Applications in the prescribed form as given in Appendix below filled should be sent to any one of the following addresses on or before 16th July, 1994 :

1. Chief Security Commissioner/ RPF, Central Railway, 3rd Floor, Parcel Office Building, Bombay VT-400001.

2. Chief Security Commissioner, RPF, Western Railway, Old Building, Churchgate, Mumbai.

3. Chief Security Commissioner, RPF, Northern Railway, Baroda House, New Delhi.

4. Chief Security Commissioner/ RPF, North Eastern Railway, Gorakhpur.

5. Chief Security Commissioner/ RPF, North East Frontier Railway, Maitaigaon, Guwahati.

6. Chief Security Commissioner/ RPF, Eastern Railway, Fairlie Palace, Strand Road, Calcutta.

7. Chief Security Commissioner/ RPF, South Eastern Railway, Garden Reach, Calcutta.

8. Chief Security Commissioner/ RPF, Southern Railway, 6th Floor, Moor Market Complex, Madras.

9. Chief Security Commissioner/ RPF, South Central Railway, Nilayam, Secunderabad.

10. Chief Security Commissioner/ RPSF, Railway Board, Rail Bhavan, New Delhi.

The application forms should have the following documents :

a) Two passport size photographs duly attested - one to be pasted on the space provided in the application and the other attached with format.

b) One self addressed envelope of size 27.5 cms, and 12.5 cms with one rupee postal stamp affixed on it.

c) Attested copies of SSC/ Equivalent Examination indicating the date of birth of the candidate and also copies of Certificates of Law Degree etc. in the case of Inspector/ Prosecution Grade-II and Sub Inspector/

I hereby apply for recruitment in the category of Inspector/ Prosecution Grade-II, Sub Inspector/ Executive Branch, Sub Inspector/ Fire Branch & Sub Inspector/ Prosecution Branch in Railway Protection Force/ Railway Protection Special Force in response to your Employment Notice No. 1/1993.

1. Name of the candidate
2. Father's name
3. Full Postal Address

4. Post applied for Inspector/ Prosecution Gr. II or Sub Inspector/ Prosecution.

5. Name of the nearest Rly Station over Rly.

6. Date of Birth : Date Month Year

7. State, 'YES' in block below if you belong to :
.....

Genl. SC ST Ex. Service Men. Rly. men.

7.1. Indicate sub caste (for SC/ST)

7.2. Name of Deptt/ Officer (for Department candidate)
.....

8. Height Cms. Chest with without expansion Cms.

Weight Kgs.

9. Educational Qualification.

Exam. passed Year Division Percentage of marks (Matrix onwards)

Matrix

HSC/Intermediate

Graduate

L.L.B.

L.L.M.

Other Qualifications if any.

10. Experience : In case of candidates applying for the post of Sub Inspector/ Prosecution & Inspector/ Proc. Grade-II as an Advocate.

11. List of Documents attached : (Don't attach original) (No & date of Crossed Indian Postal Order)

1) 4)
2) 5)
3)

12. Have you been a member of NCC ? If so, give details of certificates obtained.

13. Have you ever been convicted in a Court of Law and, if so, give details.

14. Have you ever been dismissed/ removed from Govt. or Public Sector service ? If so, give details.

I hereby declare that I have carefully read the conditions of eligibility advertised and that I satisfy them. All the statements made in this application are true, complete and correct to the best of my knowledge and belief. I understand that in the event of any particulars or information given therein, being found false or incorrect my candidature for the examination is liable to be rejected or cancelled and in the event of any mis-statement/ discrepancy in the particulars being detected after my appointment, my services are liable to be terminated without any notice.

Date :
Place : Signature of the candidate

RN/1522/1

NORTHEAST FRONTIER RAILWAY

TENDER NO. 4 OF 1994-95

Sealed open tender are invited for Maintenance and Sanitation of New Guwahati B.G. Complex for a period of one year with effect from 1st September 94 to 31st August 95. Approximate Value : Rs. 4,50,000/- Earnest Money : Rs. 11,250/-

1. Description of works : Sweeping and cleaning of road in Rly. B.G. Complex including collection of Garbage and removing the same to specify dumping ground within 1 Km lead with dressing of the dump garbage as directed by Sr. DMC (H) or his representative with contractor's own labour, tools, plants and Truck. Quantities : 250 sqm. Unit : 8qm.

August, 1985.

In the case of Ex-Servicemen, upper age limit is relaxable to the extent of military service plus 3 years.

C. Physical Standards for all categories :

Height: Minimum 170 cms (160 cms. for SC and 150 cms. for ST)

Chest : Unexpanded : 80 cms. Expanded : 85 cms.
(For SC/ST : Unexpanded : 76.2 cms and Expanded : 81.2 cms).

Note : Height of Gorkhas, Gharwalis, Kumaonese, Dogras, Marathas, etc. shall not be less than 166 cms.

D. Medical : Vision normal without glasses. Candidates having flat-foot, knock-knee, squint eye or any other bodily defect shall not be eligible for appointment for Sub Inspector (Executive & Fire). They are required to undergo medical examination in B-I category.

4. Ineligibility :

No persons —

- a) who is not a citizen of India or
- b) who has entered into or contracted a marriage with a person spouse living or
- c) who having a spouse living has entered into or contracted a marriage with any persons shall be eligible for appointment as Member of the Force.

5. Scheme of Examination/ Selection :

a) Inspector (Prosecution Branch) Grade-II — selection

By Lee Falk & Sy Barry



e) Attested copies of Cast Certificate of Schedule Caste and Scheduled Tribes and OBC candidates and certificate from Magistrate or other authority designated by the Government of Assam for those persons who want to avail relaxation in age limit.

f) In the case of Inspector (Prosecution) Grade-II and Sub-Inspector (Prosecution), experience certificate from Bar Association/ Court for indicating 5/2 years standing as an Advocate.

g) Necessary certificate by those who want to claim relaxation in physical standard.

h) Attested copies of other certificates as NCC; Games Sports, Cultural activities etc.

i) Postal Order of Rs 25/- for general candidates and Rs 10/- for SC/ ST/ OBC candidates.

j) SC/ ST candidates and bona fide displaced persons when called for interview will be eligible for to and fro free Second Class Railway Pass.

8. Serving candidates :

Candidates already in Railway Service should apply through proper channel. However, advance copies may be sent.

9. Invalid applications :

Applications are liable to be rejected for the following reasons :

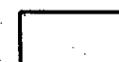
- a) Applications not filled in the prescribed format.
- b) Applications submitted without proper certificates as mentioned above.
- c) Unsigned applications.
- d) Applications of those who are not possessing minimum prescribed qualification.

Applications should be made either in English or in Hindi and in no other regional language. The decision of the Selection Board in all matters relating to eligibility, acceptance or rejection and mode, place, date of selection will be final and binding on the candidates.

APPLICATION FORM

To be filled in Hindi or English only by the candidate in his own handwriting.

To
Chief Security Commissioner,
Railway Protection Force,
..... Railway
.....



representative with contractor's own labour, tools, plants and Truck.

Quantity : 1-Type - 42000 RM

2-Type - 328400 RM

3-Type - 19200 RM

Unit :

3. Sweeping tairs of MS, DS, SS Building and removal of garbage durt to the specified dumping ground within 1 Km lead with contractor's own labour, tools, plants complete as directed by Sr. DMO/H or his representative. Quantity : 216 Unit : Hector.

4. Description of works : Collecting and disposal of garbage from the dustbin to the specified dumping ground within 1 KM lead as directed by Sr. DMO(H) or his representative with contractor's own labours, tools and plants complete.

Quantity : 45000 Unit : Nos.

Quality : 40000 Unit : nos.

5. Description of works : Transportation charge for removal of garbage to the dumping ground including charges, fuel etc. approximately 145 quintal of garbage per day is being accumulated in different areas with required regular cleaning.

Quantity : 5220. Unit : Ton.

Tender papers may be had from the Office of the Medical Director, N F Rly, Maligaon, Guwahati-11 on Cash payment of Rs. 200/- (Rupees two hundred) (Not refundable) only per set of Tender Paper on all working days office hours but upto 30th June / 94 at 11.00 hrs. Out station party/ firm may remit a sum of Rs 220/- (Rupees two hundred twenty) only per set of Tender Papers by money order to the Medical Director, N F Rly, Maligaon, Guwahati-11 quoting the Tender No. and due date.

The last date of submission of Tender is 13.00 hours of 05.07.94 and the Tender will be opened on the same day at 15.30 hrs. on the Chamber of Sr. DMO/ Administration. If the date of receiving/ opening of the Tender happen to be Bundh/ Holiday, the Tender will be received/ opened on the following working day.

A tender not accompanied by Earnest Money in proper form to be drawn in favour of FA & CAO/ N F Railway, Maligaon will summarily be rejected.

The Tenderer (s) should submit their valid I.T.C.C. along with the Tenders.

MEDICAL DIRECTOR
N.F. RAILWAY, MALIGAON
GUWAHATI- 781011.

RN/1521/1

Scheduled Caste :

RAILWAY NOTICE

N.F. RAILWAY

Candidates bearing the following Roll Nos. have qualified for recruitment as Sub-Inspector in RPF/RPSF (Executive) :

General Category :

203565, 204008, 701418, 204201, 205523, 100094, 101107, 901789, 204677, 206055, 204918, 500103, 206939, 800410, 701328, 206905, 206379, 310238, 204888, 203967, 300767, 204087, 300123, 206498, 100675, 500725, 206606, 900280, 300385, 100212, 700066, 500205, 207541, 206586, 100314, 205084, 203632, 206959, 301493, 207588, 501163, 207554, 800232, 701741, 205021, 800242, 901672, 305758, 301190, 900759, 203197, 206040, 300999, 701369, 206831, 800317, 700685, 205298, 301312, 800746, 900378, 301256, 400266, 901710, 100899, 207241, 207308, 801005, 600505, 206813, 207363, 203494, 207711, 204589, 204880, 901036, 002540, 207887, 401284, 101672, 203688, 501757, 100901, 600381, 204766, 301309, 206031, 205294, 303906, 700134, 205953, 303945, 901848, 203180, 206124, 901841, 701268, 001825, 304591, 407312, 601649, 205852, 204247, 303419, 701329, 501697, 800512, 207446, 500158, 305985, 802523, 304073, 001211, 301319, 205291, 304187, 500023, 104437, 301081, 403897, 901872, 300442, 900767, 300894, 600946, 205487, 206316, 207136, 304907, 206049, 700650, 800583, 204294, 303483, 204628, 303966, 206021, 300944, 101641, 204393, 900468, 207845, 205611, 100807, 206051, 206518, 900270, 501146, 207802, 300932, 100423, 301444, 400653, 101010, 500700, 203501, 501343, 500509, 906516, 500253, 207145, 601646, 203196, 100177, 001395, 207384, 206876, 303755, 205529, 203619, 900279, 100036, 900140, 204769, 204601, 308125, 000308, 701261, 305684, 002447, 304577, 601481, 205103, 900899, 901655, 204338, 300144, 206014, 101344, 600826, 900034, 410667, 206467, 206103, 305904, 900377, 501490, 302857, 303947, 206979, 207890, 303893, 100536, 206506, 601736, 701348, 204104, 304369, 101871, 320096, 321625, 103113, 323200, 507591, 507270,

(215 candidates)

Other Backward Classes :

202983, 406432, 203009, 503490, 310527, 202998, 503112, 202865, 310597, 005460, 202993, 310517, 104004, 202852, 108932, 204349, 802744, 604591, 207526, 503567, 005679, 104036, 104215, 503173, 310033, 310342, 202926, 103736, 310310, 005222, 310226, 310331, 301567, 310306, 310370, 005362, 103906, 310358, 202832, 310557, 310469, 202812, 202815, 202888, 202676, 310559, 310582, 103756, 202674, 604429, 801758, 310334, 804260, 203012, 202968, 503690, 503320, 202704, 310600, 602559, 603955, 340189, 503545, 602673, 602365, 310497, 400179, 906544, 503861, 103621, 206935, 906221, 906322, 310701, 310446, 310337, 804307, 202753, 602469, 503676, 310356, 720611, 503422, 603353, 602713, 203123, 005241, 720200, 310627, 310361, 804104, 310594, 603616, 604487, 503404, 906534, 603293, 005828, 207332, 603323, 602995, 503248, 310249, 005593, 005556, 720486, 103386, 906424, 104266, 603530, 310576, 604597, 603028, 720162, 604540, 602676, 310447, 602961, 604538, 604441, 005388, 602803, 720388, 202712, 603486, 103624, 005664, 603663, 103986, 202789, 310799, 103744, 503464, 720708, 603355, 603992.

(136 Candidates)

Scheduled Caste :

004261, 102792, 321330, 322119, 505596, 004478, 101841, 102218, 200995, 321685, 505091, 505322, 321551, 800289, 320218, 505056, 320071, 320124, 505022, 322493, 320194, 320045, 321310, 320138, 101877, 101848, 320814, 320951, 322603, 505308, 320142, 103257, 320157, 101849, 322297, 202584, 321945, 102765, 322760, 606388, 102102, 320696, 201479, 740520, 101789, 202118, 505734, 103255, 322468, 505214, 320161, 101990, 505793, 003926, 605781, 741218, 201033, 201227, 323305, 605142, 102691, 102664, 004273, 320165, 102072, 202034, 323194, 103100, 320112, 320176, 102436, 322571, 322563, 321288, 323191, 102067, 505517, 322592, 505005, 101718.

(80 Candidates)

Scheduled Tribes :

507391, 507756, 200221, 507515, 200069, 507032, 507292, 507291, 507009, 507353, 330601, 507781, 507119, 330175,

RAILWAY NOTICE

507386, 507759, 507231, 330576, 507630, 507794, 507462, 200012, 507387, 330617, 200111, 507410, 507536, 507491, 507310, 103545, 507608, 507261, 507319, 803111, 330636, 507372, 507777, 005149, 330452.

(38 Candidates)

Ex-Servicemen :

304336, 005880, 900947, 203037, 304345, 304248, 770062, 901007, 513406, 513365, 104370, 402381, 005878, 003036, 770067, 802307, 207979, 104379, 207950, 103824, 513503, 304401, 207966, 207974, 208000, 300754, 322049, 203040, 104364, 302506, 104360, 513374, 607129, 203084, 305435, 305919, 207967, 770037, 301337, 607064, 402479, 300919, 203074, 203075, 305463, 770001, 207973, 513508.

(48 Candidates)

Candidates bearing the following Roll Nos have been kept in reserve for the post of Sub-Inspector (Executive) :

General Category :

304888, 500896, 501668, 900442, 300551, 303544, 207188, 001601, 205209, 207404, 002243, 500492, 001709, 203112, 204818, 205405, 303336, 900535, 500301, 802934, 206381, 501519.

Other Backward Classes :

310243, 310664, 906252, 602735, 310028, 602404, 503233, 202672, 005413, 006512, 503266, 310634, 310088, 202961.

Scheduled Caste :

102560, 004181, 903722, 505179, 804373, 202356, 104419, 321924.

Scheduled Tribe :

801649, 330770, 507232, 507920.

Ex-Servicemen :

301689, 104306, 300323, 300962, 305793.

Candidates bearing the following Roll Nos have qualified for recruitment as Sub-Inspector (Fire) in RPF :

General Category :

335006, 335009, 285004, 885002.

Scheduled Caste : 335005.

Ex-Servicemen : 185005, 885003, 610001.

Candidates bearing the following Roll Nos as qualified for recruitment as Sub-Inspector (Prosecution) :

General Category : 190016, 790007, 350045, 350113.

Scheduled Caste : 290008, 350066.

Other Backward Classes : 620054.

Chief Security Commissioner, N.F. Railway/ Maligaon, Guwahati-11.

RN/1425/1

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Annexure - 6.

Dated : 18/9/95

To

The Hon'ble Director General of Police (R.P.F)
New Delhi

Sub: - An appeal for declaring the result of Written
test of Sub-Inspector RPF(Fire) held on November/94

Ref: Advertisement of North East Frontier Railway
Notice published in the Assam Tribune on 17.6.94

Respected Sir,

With reference to the subject cited above we beg to state that in response to the advertisement of North East Frontier Railway published in the Assam Tribune dt. 17/6/94 we the undersigned signatories applied for the post of Sub-Inspector (Fire) and we were called for written test on Nov/94. Accordingly we appeared in the written test held on 20/11/94. Since November 1994 we are eagerly waiting for the result of our written test and on the last month we came to know from reliable source that the result of the written test of other categories held on 20/11/94 were declared and successful candidates were called for viva-voce test except the result of Sub-Inspector (Fire) for reason best known to your good office. We also have heard that medical test for appointment of other categories as well from the category of the Sub-Inspector (Fire) in other Railways have been done and some candidates are qualified for Sub-Inspector (Fire) in R.P.F.

That

/Since November/1994 we are eagerly waiting for the result of written test and have approached to the ~~Responsible~~ appropriate authorities of the N.F. Railway

on several dates and time to know the result of the written test but it is a matter of great regret that no one could tell us about the result of written test or any reason behind it which have cast a shadow of doubt and uncertainty in our minds and keeping us in quite darkness regarding the result.

We therefore, though this appeal humbly approach your good office to let us know whether the result of the Sub-Inspector (Fire) have been declared already and if not for what reason it is postponed till today- since Nov/94. We will be eagerly waiting for your kind reply.

Your early action in this matter is highly solicited.

Yours faithfully,

1. Mrityunjay Das
2. Rajesh Basumatary
3. M. H. Choudhury
4. N. C. Rao
5. P. Hazarika
6. Jyotirmoy Dutta

*Shivaji
80*